

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-II**

**Item No. 223  
(IB)-348(ND)/2017  
I.A/2441/2020**

**IN THE MATTER OF:**

**Rachna Sarees**

**... Applicant/Petitioner**

**Vs.**

**Charming Apparels Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 21.08.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

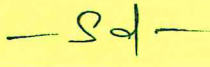
**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**


**For the Applicant : Mr. Aditya Dewan, Mr. Siddharth Chechani,  
Advs, For Resolution Applicant**  
**For the Respondent : Mr. Pradeep Mishra, Mr. Daleep Dhyani, Advs.**  
**For Kotak Bank : Mr. Sudhir Yadav**  
**For HDFC Bank : Mr. Atul Sharma, Mr. Sangam Seth**  
**For the R.P : Ms. Heerika Shukla**

**ORDER**

Renotify this case on 02.09.2020



**(L. N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**